NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO. 110/2016
RT CP (CAA) No.86/Chd/Pb/2017

Fortune Nickel Ltd. & Ors. …Petitioners/Transferor Companies

AND

Global Transmission Pvt. Ltd. …Petitioner/Transferee Company

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioner-companies.
Ms. Amarpreet Kaur, Senior Technical Assistant
for Official Liquidator and the Regional Director, New Delhi

The matter could not be taken up today due to paucity of time.

Adjourned to 03.11.2017.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

September 25, 2017
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